


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.57/ BB/ 2017	-	Admission	Rule-6 of IB	Phoenix Marketing Vs United Breweries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(1)	THOMAS V PETER 98451 31407	De/Response.	

ORDER

Counsel for Petitioner is present. S.A Partners – Advocates filed vakalath for Respondent. Counsel for Respondent is directed to file objections within 15 days and serve a copy on the Petitioner. Counsel for Petitioner will have to file rejoinder if any within 7 days thereon. For filing objections list it on 18/09/2017.


Member (T)


Member (J)